

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 210/9/NCLT/AHM/2017

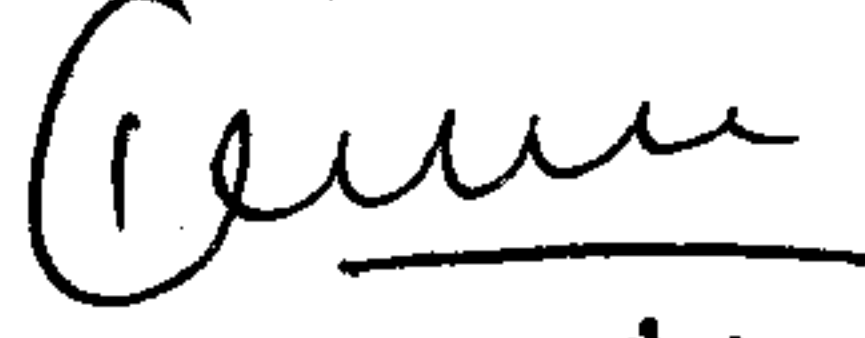
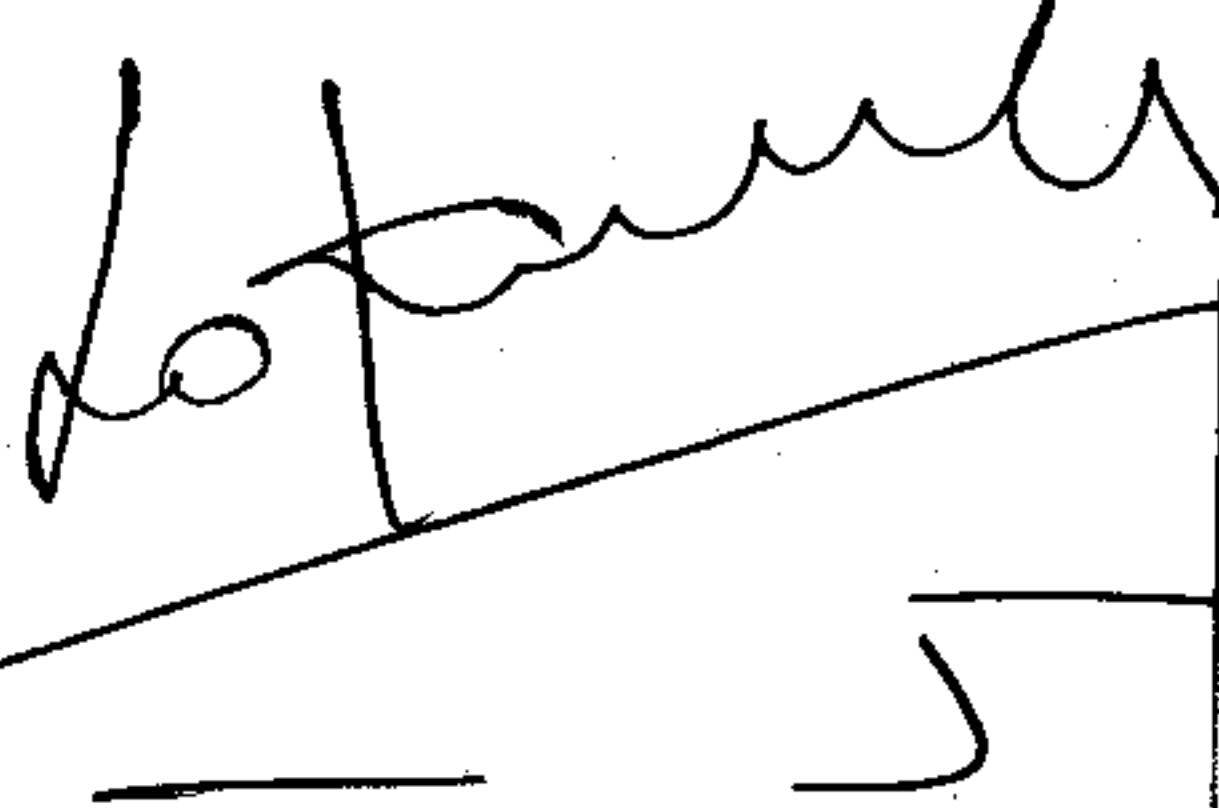
Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2018**

Name of the Company: B P Bansal Agritech Pvt Ltd
V/s.
B P Food Products Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Vaibhavi Parikh a.w. Kavan Kumar Mankad	Advo.	Resp.	
2.	Lokesh Agarwal	Res	Petitioner	

ORDER

PCS Mr. Lokesh Agarwal is present for the Operational Creditor/ Petitioner. Advocate Ms. Vaibhavi Parikh with Advocate Mr. Kavan Kumar Mankad are present for Respondent.

The petitioner counsel files rebuttal documents, a copy thereof is received by the opposite counsel in respect of the I.B. petition. The case is fixed for hearing on the admission of the petition.

List the matter on 13.07.2018


**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**

Dated this the 14th day of June, 2018.